

ITEM NO.2

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For Renewal of FDR.)

Date : 22-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Manu Bajaj, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Abhishek Agarwal, AOR
Mr Prakhar Srivastava, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Upon hearing ld. counsel for the appellant, it is directed
that the FDR be renewed for a further period of six months from
the date of its maturity i.e. 7.10.2022.

AVANI PAL SINGH
Registrar